

**Central Administrative Tribunal
Madras Bench**

OA/310/00292/2017

Dated Monday the 10th day of June Two Thousand Nineteen

P R E S E N T

Hon'ble Mr. T.Jacob, Member(A)

S.Balakrishnan
S/o Babu,
No.3, Thiruvallur Street,
Kancheepuram.
By Advocate M/s.Kingston Jerold

.. Applicant

Vs.

The Divisional Railway Manager,
O/o the Divisional Railway Manager,
Chennai.
By Advocate Mr.P.Srinivasan

.. Respondent

ORAL ORDER

[Pronounced by Hon'ble Mr.T.Jacob, Member(A)]

No representation for the applicant. Counsel for the respondents present and ready to argue the matter. It was noted on the last hearing on 26.4.2019 that the applicant had remained unrepresented on the past several dates. Accordingly the matter was posted under the caption 'For dismissal'.

2. As there is no representation for the applicant today also, it is clear that the applicant is not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution.